RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. : P.I./21/2020

Dated: - 22/06/2020

Consequent upon bifurcation of Jaipur Metropolitan Judgeship into two new Judgeships namely, Jaipur Metropolitan-I and Jaipur Metropolitan-II, the existing Special Courts/Tribunals of erstwhile Jaipur Metropolitan Judgeship are hereby assigned to new Judgeships for administrative/statistical purposes as under:-

| Name of Special courts/ Tribunals under Jaipur Metropolitan-I Judgeship | | ur | | |
|---|--|----|---|--|
| 1 | Spl. Judge, C.B.I. Case No. 1, Jaipur | 1 | Spl. Judge (Sati Niwaran cases), Jaipur | |
| 2 | Spl. Judge, C.B.I. Case No. 2, Jaipur | 2 | Spl. Judge, Prevention of Corruption Act cases No.1, Jaipur | |
| 3 | Spl. Judge, C.B.I. Case No. 3, Jaipur | 3 | Spl. Judge, Prevention of Corruption Act cases No.2, Jaipur | |
| 4 | Spl. Judge, C.B.I. Case No. 4, Jaipur | 4 | Spl. Judge, Prevention of Corruption Act cases No.3, Jaipur | |
| 5 | Spl. Judge, C.B.I. Case No. 5, Jaipur | 5 | Spl. Judge, Essential Commodities Act cases, Jaipur | |
| 6 | Family Court No.1, Jaipur | 6 | Spl. Judge (Rajasthan Special Court Act, 2012), Jaipur | |
| 7 | Family Court No.3, Jaipur | 7 | Spl. Judge (Jaipur Bomb Blast Cases), Jaipur | |
| 8 | Spl.Judge (Communal Riots cases), Jaipur | 8 | Commercial Court No.1, Jaipur | |
| 9 | Spl. Judge (N.D.P.S.Act cases), Jaipur | 9 | Commercial Court No.2, Jaipur | |
| 10 | Nyayadhikari, Gram Nyayalaya, Bassi, Jaipur | 10 | Commercial Court No.3, Jaipur | |
| 11 | Juvenile Justice Board-I, Jaipur | 11 | Commercial Court No.4, Jaipur | |
| 12 | M.A.C.T. No. 2, Jaipur | 12 | M.A.C.T. No.1, Jaipur | |
| 13 | Rajasthan Non Govt. Edu. Institutional Tribunal, Jaipur | 13 | Labour Court No.1, Jaipur | |
| 14 | Raj. State Transport Tribunal, Jaipur | 14 | Labour Court No.2, Jaipur | |
| 15 | Waqf Tribunal, Jaipur | 15 | Industrial Tribunal, Jaipur | |
| 16 | Co-Operative Tribunal, Jaipur | 16 | J.D.A. Tribunal, Jaipur | |

Likewise Family Court No.2, Jaipur and Juvenile Justice Board -II, Jaipur are assigned to Jaipur District Judgeship.

BY ORDER,

REGISTRAR GENERAL

File No. Gen./II/08/2019/812

Dated:- 22/06/2020

Copy forwarded to the following for information and necessary action:-

- 1. The Principal Secretary, Law & Legal Affairs Department, Jaipur.
- 2. All the District & Sessions Judges.
- 3. Concerned Special Courts.
- 4. Administrative Officers Judicial of all the administrative sections of Rajasthan High Court, Jodhpur / Bench Jaipur.

REGISTRAR GENERAL